COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 389 of 2017

Dated: 08th May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: Century Textiles and Industries Vs. Central Electricity Regulatory &Ors.		 1	Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr.AnchitSripat	
Counsel for the Respondent(s)	:	Mr.Sumit Srivasta Mr. Arjun Krishnar	

<u>ORDER</u>

Admit. Issue notice. Dasti, in addition, is permitted.

Learned counsel appearing for the Appellant and Learned counsel appearing for the Respondents submitted that pleadings are complete.

Submissions made by learned counsel appearing for both the parties, as stated above, are placed on record.

List the matter for hearing on <u>09.08.2018</u> as agreed by learned counsel appearing for both the parties.

(S.D. Dubey) **Technical Member**

(Justice N.K. Patil) Judicial Member

bn/pr